

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 2

CA No.175/2020, 236/2020, 113/2021, 202/22, 219/22, 252/22
And
CP No. 19/Chd/Pb/2020

IN THE MATTER OF:

Shri Vimal Kumar Dhall & Ors

...Petitioners

Vs.

Emsons Gears Ltd. & Ors.

...Respondents

Under Section: 241, 242, CA 2013, R 11 of NCLT

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 10.05.2024.

-sd-
Court Officer

26.04.2024
Pooja